

Annexure-3

Name of the corporate debtor: Manglam Fiscal Services Private Limited
Date of commencement of CIRP 03/10/2023
List of creditors as on: 26/05/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Credit-or	Details of claim received		Details of claim admitted						Amount of conting-e-nt claim	Amount of any Mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India (SBI)	21/05/2025	865,09,94,392.47	865,09,94,392.47	Secured	865,09,94,392.47	865,09,94,392.47	No	67.87%	0	0	0	0	NIL
2	Asset Reconstruction Company Limited (India)	21/03/2025	360,81,98,997.00	360,81,98,997.00	Secured	360,81,98,997.00	360,81,98,997.00	No	28.31%	0	0	0	0	NIL
	TOTAL		12,25,91,93,389.47	12,25,91,93,389.47		12,25,91,93,389.47	12,25,91,93,389.47		96.18%					